BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

117

Appeal No.27/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8TH AUGUST, 2018, 10:30 A.M.

Name of the Company	Kissan Farm Equipment Pvt.Ltd.-Vs-ROC,W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
	Rakhi Shroff Adv.	Petitioner	Rakhi Shroff Advocate 8-8-18

ORDER

Ld. counsel for the appellant is present.

Ld. counsel appearing for the appellant sought further time to produce documents. Time is granted. To be filed within 4 weeks.

List it for further consideration on 03/10/2018.

Sd

(Jinan K.R.)
Member (J)